

17  
Bench II

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No 59/2013

I.A.No 173/KB/2017

CORAM: Hon'ble Member (J) Ms. Manorama Kumari

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 29<sup>th</sup> August 2017, 10.30 A.M

Name of the Company	Ornate Life Style Pvt. Ltd. -Vs- Gillanders Properties Pvt. Ltd. & Ors.		
Under Section	397/398		

Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1	Loknath Chatterjee, Advocate	For Respondents No 1 to 4	Reyaka Mitra

1. Loknath Chatterjee, Advocate } For Respondents  
2. Saubhik Chowdhury. } No 1 to 4  
3. Diprota Mazumdar. }  
4. Parikata Chakraborty. }

1. Manju Agarwal, Adv } For Plaintiff. Daffawu.  
Bajrang Kaus, Adv } 28/10/17

29.08.2017 – C.P.No.59/2013 – I.A.No.173/KB/2017 – Ornate Life Style Pvt. Ltd.  
Vs. Gillanders Properties Pvt. Ltd. & Ors.

## ORDER

Ld. Lawyer on behalf of the petitioner as well as respondent are present.

The respondent has filed his written notes. Respondent prayed for some time to deal with the same. As the matter has already been argued by the petitioner and respondent has not taken any steps / initiative to argue the matter, petitioner is allowed to file her supplementary written notes, if any, by tomorrow.

Notice issued to Mr. Ravi Barman but he has not reported as yet.

Order is reserved.

Fixed on 25.09.2017 for appearance of Mr. Ravi Barman.

*Sd/-*  
MANORAMA KUMARI  
MEMBER(J)